

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 325 OF 2020

Aamchi Vyapari Sanghtana Association

..... Petitioners

V e r s u s

1. State of Goa & Ors.

..... Respondents

Mr. Ketan Morajker, Advocate holding for Mr. I. Agha, Advocate for the Petitioners.

Mr. D. Pangam, Advocate General with Mr. Pravin Faldessai, Additional Government Advocate for the Respondent no. 1.

Mr. Nikhil Vaze, Advocate for the Respondent no.2.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 15th December, 2020

P.C.

1. At the request of the learned Counsel for the petitioners, stand over to 18th January, 2021, in order to enable the petitioners to file rejoinder.

Copy of the rejoinder will have to be served in advance on the learned Counsel appearing for the respondents.

M. S. JAWALKAR, J.

M. S. SONAK, J.

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